



SLP 372-373/2020

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Mr. S. Nagamuthu, Sr. Adv.  
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Mr. R. Sudhakaran, Adv.  
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Mr. Vikash G.R., Adv.

For Respondent(s)

Mr. Vikramjit Banerjee, ASG  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Mohd. Akhil, Adv.  
Mr. Prashant Bhagwati, Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Sughosh Subramaniam, Adv.

Mr. B. Krishna Prasad, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 We have heard Mr R Basant and Mr S Nagamuthu, learned senior counsel and Mr K K Mani, learned counsel for the petitioners and Mr Vikramjit Banerjee, learned Additional Solicitor General for the respondent.
- 2 Arguments concluded.
- 3 Orders reserved.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(RAM SUBHAG SINGH)**  
Court Master